



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066

Website: www.cic.gov.in

Decision No.3777/IC(A)/2009

F. No.CIC/MA/C/2009/000046

Dated, the 19th March, 2009

Name of the Appellant: Shri. Bachha Singh

Name of the Public Authority: State Trading Corpn. of India Ltd.

Facts: ⁱ

1. Both the parties were heard on 19/3/2009.
2. In the course of hearing, it emerged that the complainant has already sought for the information through an identical application submitted by another person. The matter was also decided by the Commission vide its decision notice No.1297/ICPB/07 dated January 8, 2008. While the CPIO stated that complete information has been furnished, the appellant expressed his dissatisfaction with the information furnished to him. He therefore pleaded for providing complete information as sought for by him.

Decision:

3. The CPIO has duly replied and furnished the information. And, during the hearing, he also agreed to allow inspection of the relevant records so as to satisfy the information needs of the appellant. The appellant is accordingly advised to seek inspection of the relevant records on a date and time mutually convenient to both the parties.

ⁱ *“If you don’t ask, you don’t get.” - Mahatma Gandhi*

4. With these observations, the complaint is disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Assistant Registrar

Name & address of Parties:

1. Shri. Bachha Singh, Plot No.41, Shivdaspur, Lehartara, Varanasi (U.P.)
2. The CPIO & Chief Manager (Marketing), The State Trading Corporation of India Ltd., Jawahar Vyapar Bhawan, Tolstoy Marg, New Delhi – 110 001.

ⁱⁱ “*All men by nature desire to know.*” - Aristotle